NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/12	TP 38/16	Hearing	397/398	Pramod Ramadas Kamat & 3 Ors. Vs. Sree Sreenivasa Textiles
				Processing Pvt. Ltd. & 8 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

TOSTLAN Advocates

SIGNATURE

NO. SIGNATURE

HEMA SRINIVASAN ADVOCATE
PLI

SARVOTHAM- P

PCS

9916710757

AISHWARYA RAO 9900257320 Petitioners

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P. T.O.

Counsel for petitioner is present. Counsel for R-1 to R-8 is present and counsel for R-9 is also present. The counsel for R-1 to R-8 informed the Tribunal that he has received a proposal for compromise sent by the petitioner and that R-1 toR-8 need some time for studying the compromise proposal sent by the petitioner.

List it finally on 13.10.2017 for reporting settlement and if not, parties are directed to proceed with the main matter.

MEMBER (J)

MEMBER (T)